

From:

Vishwa Nath Shukla,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

File No. XXII(6)/1/2026-27/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
2. Mr. Satyapal, District & Additional Sessions Judge, Chatra.
3. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Special Judge, ACB, Palamau at Daltonganj.
4. Mr. Rajeev Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar.
5. Mr. Manish Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad.
6. Mr. Prakash Jha, District & Additional Sessions Judge-cum-Special Judge, ACB, Dumka.
7. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari)
8. Mr. Sanjiv Kumar Verma, District & Additional Sessions Judge, Giridih.
9. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge, Godda.
10. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
11. Mr. Tarun Kumar, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh.
12. Mr. Kankan Pattadar, District & Additional Sessions Judge, Jamshedpur.
13. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.
14. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
15. Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Sahebganj (Rajmahal).
16. Mr. Kishore Kumar, J.M.-cum-P.M. (JJB), Bokaro.
17. Ms. Sonali Singh, SDJM-cum-Civil Judge (Jr. Div.), Chatra.
18. Ms. Samirah Khan, J.M.-cum-P.M. (JJB), Daltonganj.
19. Mr. Suresh Oraon, SDJM, Deoghar.
20. Mr. Julian Anand Toppo, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
21. Ms. Shivani Sharma, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
22. Mr. Mohit Chaudhary, SDJM-cum-Judge I/c-cum-Special Court, elected M.P./M.L.A., Dumka.
23. Ms. Reema Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih.
24. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih.
25. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
26. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
27. Ms. Puja Kumari Lal, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur.
28. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.), Koderma.
29. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
30. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.

Sub:- Regarding nomination for attending **one day Conference on Environment Law & Mining Operations (C-1)** scheduled on **7th June, 2026 from 10.30 am to 05:00 pm.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid **one day Conference on Environment Law & Mining Operations (C-1)** scheduled on **7th June, 2026 from 10.30 am to 05:00 pm, through online mode** conducted by **Judicial Academy Jharkhand, Ranchi.**

Further, you are directed to attend the aforesaid conference in proper dress from your respective place of work.

Link for the conference scheduled on 07/06/2026

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m8ab3afa0cd53f2f3841cc24275f9c2d8>

Meeting number: 2511 729 5968

Password: 2NMzMQmPg57 (26696767 when dialing from a video system)

The protocol of connectivity in the said Conference is given below:-

- (i) The Judicial officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Officers should Login by 10.15 A.M. Beyond 10:35 A.M., login would not be allowed.
- (iii) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (iv) Video shall be kept on throughout the sessions.
- (v) Participants may put their questions during the session through chat box.

This is for your information and needful.

Yours sincerely,
Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo No. 2036 /Apptt.

Dated, Ranchi, the 16/05/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 459/JAJ dated 15.05.2026 / all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)

From:

Vishwa Nath Shukla,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2026-27/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub.:- One day Conference on Environment Law & Mining Operations (C-1) scheduled on 7th June, 2026 from 10.30 am to 05:00 pm.

Ref.:- This Court's Letter under Memo No. 2025/Apptt. dated 15.05.2026

Sir,

With reference to the letter on subject noted above, I am directed to inform that the Court has been pleased to **permit** the officers to join the **one day Conference on Environment Law & Mining Operations (C-1)** scheduled on **7th June, 2026 from 10.30 am to 05:00 pm, through online mode** conducted by **Judicial Academy Jharkhand, Ranchi**, who have been earlier nominated for "Refresher Training programme on Criminal Trial for Civil Judge (Sr. Div.) (R-5)" scheduled on 6th & 7th June, 2026.

You are, therefore, requested to direct the officer concerned posted in your Judgeship to attend the aforesaid conference in proper dress from their respective place of work.

Link for the conference scheduled on 07/06/2026

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m8ab3afa0cd53f2f3841cc24275f9c2d8>

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- (iv) **Video shall be kept on throughout the sessions.**
- (v) **Participants may put their questions during the session through chat box.**

This is for your information and needful.

Yours sincerely,

Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo No. 2038 /Apptt.

Dated, Ranchi, the 16/05/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 459/JAJ dated 15.05.2026 / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)